

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **08.11.2024** (FRIDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 399/2024	Piramal Trusteeship Services Pvt. Ltd. Vs Mr. Kakanatil Abdul Rahiman Siraj Mather	Mr. Angad Varma	
2.	Comp App (AT) (CH) (Ins) No. 400/2024 For Stay IA No. 1089/2024	Raiz Bashirudeen Vs Tata Capital Financial Services Ltd.	Mr. Pradeep Joy	
3.	Comp App (AT) (CH) (Ins) No. 401/2024 For Stay IA No. 1090/2024 For Additional docs. IA No. 1091/2024	Dr. Badri Prasad Vs Tata Capital Financial Services Limited & Anr.	Mr. Pawan Jhabakh	

For Defects/Rectification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	9805118/00272/2023	Assistant Commissioner (ST) Vs Ramela Rangasamy, Liquidator of the Corporate Debtor & Anr.	Mr. B Vijay	
5.	9805130/01646/2024	Mr Jonnalagadda Prakash Director of M/s. Inquisitio India Pvt. Ltd. Vs M/s. Inquisitio India Pvt Ltd. & 3 Ors.	Mr. V Gopal Rao	
6.	9805118/02003/2024	Mutiara Energy Holdings Vs State Bank of India & 18 Ors.	Mr. Avinash Krishnan Ravi	

7.	9805117/01606/2024	Noah Exim And Realtors Limited & Anr. Vs Jeny Susan Joseph	Mr. Vijay V Paul	
8.	9805130/01067/2024	Shrikant Gopilal Rathi & 2 Ors. Vs Mr. Mukund Ghanshyamdasji Maheshwari (Daga) & 4 Ors.	Mr. CV Shailandhran	
9.	9805117/01551/2024	Piramal Trusteeship Services Private Ltd. Vs Kakkanattil Ibrahimkutty Mohamed Raffi Mather	Mr. Angad Varma	
10.	9805118/01854/2024	Religare Finvest Limited Vs Mr. N. Kumar & 2 Ors.	Mr. Ashwin Shanbagh	
11.	9805130/01015/2024	Dr. Bulusu Bhanu Teja Vs Therdose Pharma Private Limited & 7 Ors.	Mr. VVSN Raju	
12.	9805111/02013/2024	Chief Commissioner of Income Tax (TDS) Bengaluru Vs Mr. Kamekal Chandrasekhar, Liquidator of Southern Batteries Pvt Ltd.	Mr. B Ramana Kumar	
13.	9805117/00515/2024	Mrs. Bindya Saleesh Vs State Bank of India Stressed Assets Resolution Branch (SARB)	Mr. Shivshankar R Panicker	
14.	9805118/00418/2024	Govt. of Tamil Nadu Assistant Commercial Tax and Registration Dept. Asst. Commissioner Vs Nithiyantham Ramachandran, Liquidator & Anr.	Mr. B Vijay	

15.	9805118/01321/2024	D Kothai Vs D Senthil Kumar & 9 Ors.	Mr. C Vigneswaran	
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For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	Comp App (AT) (CH) (Ins) No. 317/2024 For Exemption IA No. 842/2024 For Stay IA No. 843/2024 To Adv. Hg. IA No. 966/2024	Mr. B Prabhakar Reddy Suspended Director of Excel Dwellings India Pvt. Ltd. Vs Shriram Finance Company Ltd. & Anr.	Mr. Bharadwaja Rama Subramaniam	Mr.R Umashankar-R1

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	IA No. 899/2022 (For Intervention) in Comp App (AT) (CH) No. 39/2021 For Stay IA No. 537/2021 For Exemption IA No. 538/2021	Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat R2 Mr. Joseph Pookkat Mr.T Ravichandran (For Intervention)
18.	Comp App (AT) (CH) No. 40/2021 For Exemption IA No. 540/2021 For Stay IA No. 539/2021	Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat R2
19.	Comp App (AT) (CH) No. 41/2021 For Exemption IA No. 542/2021 For Stay IA No. 541/2021	Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr.	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat R2
20.	Comp App (AT) (CH) (Ins) No. 173/2023 To dispense with IA No.557/2023 For Stay IA No.556/2023	Sunbeam Structural Pvt. Ltd. Vs Sachin Srinivasa Bhattad, RP of G K Industrial Park Pvt. Ltd. & 3 Ors. WITH	Mr. Jayanth Viswanathan, PCS	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan- R4
21.	Comp App (AT) (CH) (Ins) No. 174/2023 For Stay IA No.558/2023 For Exemption IA No.559/2023	KG Muralidharan Vs Sachin Shrinivasa Bhattad, RP of G K Industrial Park Pvt. Ltd. & 3 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan- R4

22.	IA No.565/2023 (For Additional docs), in Comp App (AT) (CH) (Ins) No. 175/2023 For Stay IA No.567/2023 For Exemption IA No.566/2023	Sachin Srinivas Bhattad, Erstwhile RP, G K Industrial Park Pvt. Ltd. Vs Edelweiss Asset Reconstruction Company Ltd & 2 Ors. WITH	Mr. Raj Kumar Jhabakh	Mr. Bhagavath Krishnan- R1 Ms. Elamathi- R2 Mr. Anirudh Krishnan- R3
23.	Comp App (AT) (CH) (Ins) No. 211/2023 For Exemption IA No.701/2023	Premier Chennai Properties Limited Vs Sachin Shrinivasa Bhattad & Anr. WITH	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1
24.	Comp App (AT) (CH) (Ins) No. 263/2023 For Exemption IA No.824/2023	Premier Chennai Properties Limited Vs Sachin Srinivasa Bhattad, RP & 2 Ors	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3
25.	IA No. 857/2024 (For Condone Delay) IA No. 858/2024 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 323/2024 For Exemption IA No. 855/2024 For Stay IA No. 856/2024	Sri Ravichandra Textiles Pvt Ltd Vs Union Bank of India Asset Recovery Branch & Anr.	Mr.KC Krishnamoorthy	
26.	Comp App AT) (CH) (Ins) No.163/2024 For Stay IA No. 434/2024	Mr Virigneni Anjaiah Vs Pridhvi Asset Reconstruction and Securitisation Company Ltd. & 2 Ors. WITH	Mr. Pogulakonda Pratap	Mr. Surya Teja SS Nalla- R1
27.	Comp App AT) (CH) (Ins) No. 164/2024 For Stay IA No. 435 /2024	Smt. Kadiyala Suneetha Vs Pridhvi Asset Reconstruction and Securitisation Company Ltd & 2 Ors.	Mr. Pogulakonda Pratap	Mr. Surya Teja SS Nalla- R1
28.	IA No. 656/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No.248/2024 For Delay in refiling IA No. 658/2024 For Stay IA No. 657/2024	Office of the Superintending Engineer & 3 Ors. Vs Madhusudhan Rao Gonugunta, RP of Dharti Dredging & Infrastructure Ltd. & 2 Ors.	Mr. EK Kumaresan	Mr. Pranava Charan- R2 R3

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
29.	Comp App (AT) (CH) (Ins) No. 135/2023 Leave to file IA No. 452/2023 For Exemption IA No. 803/2023	Malay Bhadra Vs Mr. CA Jasin Jose & Anr.	Mr.J Narayanaswamy	Mr. Hari Kumar G Nair- R1 Mr. Pranav Gopalkrishnan- R2
30.	Comp App (AT) (CH) (Ins) No. 220/2023 For Stay IA No. 729/2023	Linen Art Pvt. Ltd. Vs Canara Bank & 3 Ors.	Ms. Tahura Anzar	Mr. ML Ganesh-R1
31.	Comp App (AT) (CH) (Ins) No. 301/2023 For Stay IA No. 921/2023	Nacre Gardens Hyderabad Limited Vs Telengana State Industrial Infrastructure Corporation Ltd.	Mr. Siddharth Batra	
32.	Comp App (AT) (CH) (Ins) No. 31/2024	Sendoz Impex Limited, Rep. by its Authorised Signatory, Mr. Niraj Anand Singh Vs Ravi Sethia, RP, GVK Power Ltd. C/o BSRR & Co. WITH	Mr. J Manivannan	M/s. Moha Paranjpe
33.	Comp App (AT) (CH) (Ins) No. 32/2024 For Stay IA No. 98/2024	Sendoz Impex Limited, Rep. by its Authorised Signatory, Mr. Niraj Anand Singh Vs Ravi Sethia, RP, GVK Power Ltd. C/o BSRR & Co. & 13 Ors WITH	Mr. J Manivannan	M/s. Moha Paranjpe R1 Ms. Shivani Sinha R2 M/s Shivkumar & Suresh- R3-R14
34.	Comp App (AT) (CH) (Ins) No. 42/2024 For Stay IA No.130/2024 For Exemption IA No.131/2024	M/s. Godavari Commodities Ltd. Rep by its Authorized Representative/ signatory, Mr. Anirban Das Vs Mr. Ravi Sethia, RP of GVK Power (Goindwal Sahib) Limited & Anr. WITH	Ms. Swetha G	M/s. Moha Paranjpe R1 Mr. Piyush Mishra- R2
35.	Comp App (AT) (CH) (Ins) No. 43/2024 For Stay IA No.133/2024	M/s. Godavari Commodities Ltd. Rep by its Authorized Representative/ signatory, Mr. Anirban Das Vs GVK Power (Goindwal Sahib) Ltd. & Anr	Ms. Swetha G	Ms. Moha Paranjpe - R2

36.	Comp App (AT) (CH) (Ins) No. 51/2024 For Stay IA No. 151/2024 For Exemption IA No. 150/2024	M/s. Navalmaruk Services India Pvt. Ltd. Vs Mr. Ritesh Prakash, RP of Navalmar Shipping (India) Pvt. Ltd. & 2 Ors. WITH	Mr. Salim A Inamdar	Mr. Abhijit Atur R1 Ms. Amrita Jain R2, R3
37.	TA (AT) No. 1/2024 (CA (AT) (Ins) No. 194/2024 For Stay IA No. 646/2024 For Exemption IA No. 647 & 648/2024)	M/s. Navalmaruk Services India Pvt. Ltd. & Anr. Vs Mr. Joseph Jayananda, Suspended Director of Navalmar Shipping (India) Pvt. Ltd. & 3 Ors. WITH	Mr. Salim A Inamdar	Ms. Amrita Jain R1 & R2
38.	Comp App (AT) (CH) (Ins) No. 88/2024 For Stay IA No. 247/2024 For Exemption IA No. 249/2024	Mr. Ritesh Prakash Adatiya, RP of Navalmar Shipping (India) Pvt. Ltd. Vs Navalmaruk Services India Pvt. Ltd. & 2 Ors	Mr. Abhijit Atur	Mr. Salim A Inamdar- R1 Ms. Amrita Jain- R3
39.	Comp App (AT) (CH) No. 54/2024 For Stay IA No. 810/2024 For Exemption IA No. 811/2024	Vsoft Technologies Pvt. Ltd. & 2 Ors. Vs Vsoft Holdings LLC & 3 Ors.	Mr. Suhrith Parthasarthy	Mr. Saikat Mukherjee- R1
40.	Comp App (AT) (CH) (Ins) No. 172/2024	S. Palaniappan, Liquidator of M/s Nathella Sampath Jewelry Pvt. Ltd. Vs The Joint Director, Directorate of Enforcement	Ms. S Indumathi Ravi	
41.	Comp App (AT) (CH) (Ins) No.349/2024 For Stay IA No. 956/2024	Mr P Venkateswara Rao & 4 Ors. Vs The Liquidator for M/s Kanakadhara Ventures Pvt. Ltd. & 10 Ors.	Mr. Vikram Hegde	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
42.	TA (AT) No. 165/2021 (Comp App (AT) No. 48/2020)	N. Sekhar Reddy & Anr Vs Telangana Family Club & Resorts Pvt. Ltd. & 12 Ors.	Mr. R Ramesh Naik	

43.	Comp App (AT) (CH) (Ins) No. 182/2021 Leave to file IA No. 369/2021 For Exemption IA No. 367/2021	Prakash Balasundaram & 9 Ors. Vs Shivadutt Bananje, RP, M/s. Fortuna Urbanscape & 2 Ors. WITH	Mr. Aishwarya Sinha	Mr. Anant Merathia- R1 Mr. Naman Jhabakh- R3
44.	Comp App (AT) (CH) (Ins) No.183/2021	Prakash Balasundaram & 9 Ors. Vs Shivdutt Bananje, RP, M/s. Fortuna Urbanscape & 37 Ors.	Mr. Aishwarya Sinha	Mr. Anant Merathia- R1
45.	Comp App (AT) (CH) No. 88/2022 For Stay IA No 760/2022	Mr. Mayank Agarwal Vs Technology Frontiers (India) Pvt. Ltd. & 5 Ors.	Mr. Edward James	Mr. Sriram Srivatsan- R1 Mr. P Giridharan R3, R5
46.	Comp App (AT) (CH) (Ins) No. 348/2022 For Exemption IA No.779/2022 For Stay IA No.781/2022	Industrial Venture Capital Ltd. Vs MV. Gangadharan, Member of the Monitoring Committee & Former RP, M/s. Neptune Inflatables Ltd. & Anr. WITH	Mr. Abhishek Raman	Mr.AG Sathyanarayana R1 Mr. Rohan Rajasekaran-R2
47.	Comp App (AT) (CH) (Ins) No.372/2022 For Exemption IA No.872/2022 For Stay IA No.873/2022	VGP Finances Ltd. Vs Mr. Mudappalur Varieth Gangadharan, RP of Neptune Inflatables Ltd & Anr. WITH	M/s Shivakumar and Suresh	Mr.AG Sathyanarayana- R1 Mr. Rohan Rajasekaran-R2
48.	Comp App (AT) (CH) (Ins) No. 295/2023 For Stay IA No.910/2023	Amrex Marketing Pvt. Ltd. Vs Mudappalur Varieth Gangadharan, Erst. RP of M/s Neptune Inflatables Ltd. & Anr.	Ms. Niharika Ahluwalia	Mr.AG Sathyanarayana- R1 Mr. Rohan Rajasekaran-R2
49.	Comp App (AT) (CH) (Ins) No. 380/2022 For Stay IA No. 897/2022	M/s. Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr. WITH	Mr. Raja Shekar Rao Salvaji	Mr. Pradeep Joy- R1 Ms. Harshini Jhothiraman- R2
50.	Comp App (AT) (CH) (Ins) No. 398/2022 For Stay IA No. 948/2022 To Dispense with IA No. 949/2022 Leave to file IA No. 950/2022	M/s. Corporation Transstroy OJSC Vs Dr. G.V. Narasimha Rao & Anr	Mr. Bikki Raveendra Babu	Mr. Pradeep Joy R1 Ms. Harshini Jhothiraman- R2

51.	Comp App (AT) (CH) (Ins) No. 176/2023 For Exemption IA No. 570 & 571/2023 For Stay IA No. 572/2023	Shashi Galada Shareholder-Director of Galada Power and Telecommunications Ltd. Vs Nitin Vishwanath Panchal, Erst. RP, Galada Power and Telecommunications Ltd. & Anr.	Mr. Amogh Simha	Mr. TK Bhaskar-R1 Mr. Ravi Rajagopalan- R2
52.	Comp App (AT) (CH) (Ins) No. 323/2023	RBJ Blue Star Enterprises Vs Mr. Gonugunta Madhusudhana Rao	Mr. G Nandagopal	Mr. Pranava Charan
53.	Comp App (AT) (CH) (Ins) No. 329/2023 For Stay IA No. 994/2023 For Exemption IA No. 995/2023	V. Mahesh, Suspended Director of the Karvy Data Management Services Ltd. Vs Allied Hi-tech Industries Pvt. Ltd. & 2 Ors.	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Mayan H Jain R1 Mr. Bendi Raviteja R2 & R3
54.	Comp App (AT) (CH) (Ins) No. 354/2023 For Stay IA No. 1075/2023 & 433/2024 For Interim Injunction IA No.1076/2023 For Urgent Hearing IA No.1077/2023 & 469/2024	Sriharan Sripathmanathan rep by Mr.E. Sivanandam & Anr. Vs Malabar Hotels Pvt Ltd. & 7 Ors	Ms. J Parimalam	Mr. Jose John- R1- R4, R7 Ms. C Keerthana- R6
55.	Comp App (AT) (CH) (Ins) No. 400/2023 For Exemption IA No.1229/2023 For Stay IA No. 1230/2023 For Directions IA No. 1231/2023, 198 & 701/2024 For Clarification IA No. 495/2024	Edelweiss Asset Reconstruction Company Limited & 2 Ors. Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & 11 Ors.	Mr. Allwin Godwin	Mr. Ramakant Rai R1 Mr. Adithya Reddy R2-R9 & R12 Mr. Dhananjaya Sud- R10 Mr. T Sundar Rajan- R11
56.	CA (AT) (CH) No. 06/2024 For Urgent Hearing IA No. 121/2024 For Stay IA No. 122/2024	Rajeev Vidyadharan alias Rajeev Anchal & 3 Ors. Vs PJ Mathews & 27 Ors.	Dr. KS Ravichandran, PCS	Mr. Bijoy P Pulipra R1-R8 Mr. Ajakumar-R10- R12 Mr. EK Kumaresan R16 R17

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500),
or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in